

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.220 - IA/1248(AHM)2023  
in  
**CP(IB)/216(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Meera Garments a Proprietorship Concern Through its  
Proprietor Anal Mihir Shah  
V/s  
Tribesmen Graphics Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 21/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.  
For the Respondent :

**ORDER**

**IA/1248(AHM)2023**

Heard Ld. Counsel for the applicant and Resolution Professional.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**